

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 355 OF 2017

Dated: 24th August, 2018

In the matter of:

M/s JSW Energy Ltd.

... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

... Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on **11.10.2018.**

Court Master/PS

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